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Title: Need to give 'No Objection Certificate' for the face-lifting of ESI hospital at Choudwar district Cuttack, Odisha.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Thank you, Mr. Chairman.

Around Rs. 65 crore has been sanctioned for face-lifting of the ESI Hospital at Choudwar in my Constituency, District Cuttack of Odisha. But it is learnt that the Archeological Survey of India is not according permission citing Ancient Monument Preservation Act.

This ESI Hospital is functioning since 1965 and this money which has been sanctioned two years back is only to expand and do little bit of face-lifting. This ESI hospital has been functioning in Choudwar for decades and is located more than 500 metres away from the protected monument area. The law says that nothing should be constructed within 100 metres area. This hospital has been functioning since 1965 and is 500 metres away.

My only request here is this. I would urge upon the Government to accord 'No Objection Certificate' for the face-lifting of ESI hospital at Choudwar at the earliest as recently the Archaeological Survey of India has declined to give 'No Objection Certificate'. I think the Government should reconsider it and provide 'No Objection Certificate' at the earliest for the investment and for the face-lifting of this hospital.